

Introduction of New Course for Kendriya Vidyalayas by CBSE

3162. SHRIMATI CHENNUPATI VIDYA: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the reported introduction of a completely new course by CBSE for 'Kendriya Vidyalayas' XII class students only, which discriminates with other students in Convents and Public Schools and put them at a disadvantageous position, particularly in science subjects and mathematics.

(b) if so, the steps being taken to look into their grievances; and

(c) whether proper trained teachers are available to impart these new courses in Kendriya Vidyalayas?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) The new syllabi for Mathematics and the Sciences prepared by the National Council of Educational Research and Training in accordance with the new National Curricular Framework, have been introduced in the Kendriya Vidyalayas one year in advance of the other schools. However, adequate steps have been taken to ensure that the student of Kendriya Vidyalayas appearing in the All India Senior Secondary Certificate Examination conducted by the Central Board of Secondary Education (CBSE) which commenced on the 15th March 1990 will not be in any disadvantageous position.

(b) In accordance with the decision to introduce the new syllabi for Mathematics and the Sciences in the Kendriya Vidyalayas

one year in advance to the other schools, new textbooks on these subjects have also been introduced in Kendriya Vidyalayas one year in advance. Special arrangements were made by the Kendriya Vidyalayas for extra coaching in the Sciences and Mathematics. The CBSE brought out sample question papers and circulated them to all Kendriya Vidyalayas to give them an idea of the standards expected under the new syllabi of Sciences and Mathematics.

(c) Yes, Sir.

Retirement Age of other Ranks

3163. SHRIMATI SUBHASHINI ALI: Will the PRIME MINISTER be pleased to state whether the retirement age of other ranks is going to be extended?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): No such proposal is under consideration.

Reservation Quota for Ex-Servicemen

3164. SHRIMATI SUBHASHINI ALI: Will the PRIME MINISTER be pleased to state the steps being taken to see that the reservation quota in jobs for exservicemen is fulfilled?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): In order to achieve fuller utilisation vacancies reserved for ex-servicemen, the Central Government have issued orders providing for pooling of vacancies reserved for ex-servicemen; arranging special recruitment drives; advance intimation of vacancies to the Director General Resettlement; giving 30 clear days notice to Director General Resettlement before de-reserving of vacancies reserved for ex-servicemen in a year and carrying forward of unutilised vacancies for one year.

So far as the State Governments and the Union Territories are concerned, they have been requested to establish a review and monitoring system at high level to keep a close watch over the placement position of ex-servicemen against different jobs under them.

In order to further improve the utilisation of vacancies reserved for ex-servicemen, review meetings have been started with some of the major employing Ministries/Departments/Organisations at the Centre. Simultaneously, discussions are also being held with some Rajya Sainik Boards, Zila Sainik boards and District Employment Exchange authorities to assess the effectiveness of the existing machinery for sponsorship and placement of ex-servicemen against reserved vacancies.

Evaluation of Farming out Work in Defence Establishments to Private Contractors

3165. SHRIMATI SUBHASHINI ALI: Will the PRIME MINISTER be pleased to state:

(a) Since when the practice of farming out the work in defence establishments is being done;

(b) whether any evaluation about its impact on various aspects including the security quality standard, etc has been made;

(c) if so, the outcome thereof;

(d) whether this practice is proposed to be discontinued; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). The practice of farming out work relating to production of

Defence equipments either to Defence production units or Civil Sector, keeping in view the security requirements, quality standards etc. has been in vogue all along.

(c) Does not arise.

(d) No, Sir.

(e) The policy of the Government is to make optimal use of national infrastructure both in Defence and Civil Sector for production of Defence equipments, within the ambit of Industrial Policy Resolution, 1956.

Setting up of Kendriya Vidyalaya in Kanpur

3166. SHRIMATI SUBHASHINI ALI: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to set up a Kendriya Vidyalaya in Kanpur for children of Railway employees;

(b) if so, details thereof; and

(c) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (M.G.K.MENON): (a) to (c). No, Sir. The Kendriya Vidyalaya Sangathan has not received any proposal from Railway Board for opening a Kendriya Vidyalaya in Kanpur.

Hike in Prices of Paper

3167. SHRI KALP NATH RAI: Will the PRIME MINISTER be pleased state:

(a) whether the prices of paper needed for publishing books have increased